

**DISTRICT MAGISTRATE OFFICE GHAZIABAD**  
**Letter No :- 777 /St-ADM(City)/2020 Dated 14-07-2020**

To,

The Registrar,  
The National Green Tribunal,  
Principal Bench,  
New Delhi,

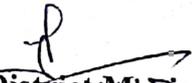
E-mail- [judicial-ngt@gov.in](mailto:judicial-ngt@gov.in) & [ngt.filling@gmail.com](mailto:ngt.filling@gmail.com)

**Sub: Compliance report in compliance to order passed by Hon'ble NGT, New Delhi on dated 22.01.2020 in matter of O.A. No. 10/2020, Ved Prakash Aggrawal Versus Executive Engineer, Meerut Division, Gang Naha, Meerut. & Ors.**

Sir,

With reference to the above subject mentioned above, in compliance to the order passed by Hon'ble National Green Tribunal, New Delhi on dated 22.01.2020 in matter of OA No. 10/2020, Ved Prakash Aggrawal Versus Executive Engineer, Meerut Division, Gang Naha, Meerut. & Ors , the compliance report is submitted for your kind perusal and necessary action please.

Yours Sincerely

  
Additional District Magistrate (City)  
Ghaziabad

Copy to:

- 1- District Magistrate, Ghaziabad .
- 2- Standing Counsel, Hon'ble National Green Tribunal on behalf on District Administration, Ghaziabad for perusal and necessary action.

  
Additional District Magistrate (City)  
Ghaziabad

कार्यालय

अपर नगर मजिस्ट्रेट (तृतीय),

गाजियाबाद।

पत्रांक: 1724/1 / एस0टी0-ए0सी0एम0(तृतीय)/2020

दिनांक: 19/03/2020

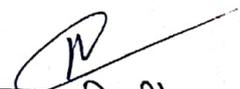
अपर जिलाधिकारी (नगर),  
गाजियाबाद।

विषय: मा0 एन0जी0टी0 में Original Application 10/2020 Ved Prakash Aggrawal Applicant(s) versus Executive Engineer, Meerut Division, Gang Nahar, Meerut & Ors. Respondent(s) के सम्बन्ध में।

उक्त प्रकरण में याचिकाकर्ता श्री वेदप्रकाश अग्रवाल ने Tikri Rajvaha bhola Jhal Joining dasna Drain के सन्दर्भ में "Grievance in this application is that no action is being taken against encroachment of Tikri Rajvaha bhola Jhal joining Dasna drain in district ghaziabad. M/s Landcraft Developers Pvt. Ltd has developed the housing township and M/s Columbia Asia Hospital has set up a hospital by way of encroachment and there is also encroachment by Ghaziabad Development Authority" अतिक्रमण का आरोप लगाया है।

उक्त के क्रम में अद्योहस्ताक्षरी एवं अधिशासी अभियन्ता, मेरठ डिवीजन (गंग नहर), मेरठ द्वारा स्थलीय निरीक्षण किया गया, जिसके क्रम में अधिशासी अभियन्ता, मेरठ खण्ड, गंगा नहर, मेरठ द्वारा पत्रांक 1610/मेखगनमें/एन0जी0टी0 दिनांक 19-03-2020 के द्वारा ऑरिजनल प्रार्थना पत्र सं0 10/2020 वेदप्रकाश अग्रवाल बनाम अधिशासी अभियन्ता, मेरठ खण्ड, गंगा नहर, मेरठ व अन्य में आख्या फोटोग्राम सहित संलग्न कर प्रेषित की गयी है।

अतः उक्त पत्रावली मूल रूप में संलग्न कर महोदय को उचित कार्यवाही हेतु सादर प्रेषित है।  
संलग्नक: यथोपरि (मूल रूप में)।



(प्रशान्त तिवारी)

अपर नगर मजिस्ट्रेट (तृतीय),  
गाजियाबाद।

प्रेषक,

अधिशारी अभियन्ता  
मेरठ खण्ड गंगा नहर, मेरठ

प्रेषित,

अपर नगर मजिस्ट्रेट-तृतीय,  
गाजियाबाद।

पत्रांक: 1610 /मेखगनमें/एन0जी0टी0,

दिनांक 19-3-,2020

विषय: ऑरिजनल प्रार्थना पत्र संख्या 10/2020 वेद प्रकाश अग्रवाल बनाम अधिशारी अभियन्ता, मेरठ खण्ड गंगा नहर, मेरठ व अन्य के संबंध में।

महोदय,

उपरोक्त विषयक ऑरिजनल प्रार्थना पत्र संख्या 10/2020 वेद प्रकाश अग्रवाल बनाम अधिशारी अभियन्ता, मेरठ खण्ड गंगा नहर, मेरठ व अन्य में आख्या फोटोग्राफ सहित संलग्न कर आपकी सेवा में प्रेषित की जा रही है।



अधिशारी अभियन्ता  
मेरठ खण्ड गंगा नहर मेरठ

AKee  
19-3-2020

To,

District Magistrate,

District- Ghaziabad

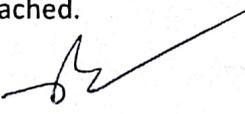
Before:- Hon'ble National Green Tribunal, New Delhi

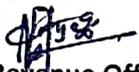
Original Application No. 10/2020, Ved Prakash Aggarwal versus Executive Engineer, Meerut Division Ganga Canal, Meerut & Ors.

Respondent:- The Details as per Committee of Executive Engineer, Meerut Division Ganga Canal, Meerut & Executive Engineer GDA, Ghaziabad are Following:-

- A. Distributary Tikri, District Ghaziabad starts from 8 Mile 03 furlong to 28 mile 02 furlong
- B. Inspection was done on 18.03.2020 by assistant Engineer-IV, Meerut Division Ganga Canal, Meerut, Deputy Revenue Officer-II, Meerut Division Ganga Canal, Meerut, Jiledar- Muradnagar, junior Engineer- Muradnagar and Sinchpal Duhai, which are as follows:-
1. The Temporary hoarding imposed by M/s Land Craft Developers Pvt. Ltd. In the land of the irrigation Department on Tikri distributary has been removed. There is no illegal occupation of the land of the irrigation department. Photo is attached.
  2. A temporary tin was placed on the Tikri distributary by ATS Grand realtors Pvt. Ltd. It has been removed from the spot. There is no occupation of the land of the irrigation department. Photo is attached.
  3. The temporary wooden kiosk (खोखा) that was placed in front of the M/s. Columbia Asia Hospital on the land of the irrigation department on Tikri distributary has been removed from the spot. There is no encroachment on the concerned irrigation department land (Tikri Distributary). Photo is attached.

  
Sinchpal

  
Jiledar  
Meerut Division Ganga  
Canal Meerut (U.P.)

  
Deputy Revenue Officer-II  
Meerut Division Ganga  
Canal Meerut (U.P.)

  
Assistant Engineer-IV  
Meerut Division Ganga  
Canal, Meerut (U.P)

  
Executive Engineer  
Meerut Division Ganga  
Canal, Meerut (U.P.)

  
Executive Engineer  
Ghaziabad Development Authority  
Ghaziabad (U.P.)

कार्यालय अधिशासी अभियन्ता  
मेरठ खण्ड गंगा नहर  
मेरठ

समक्ष:- मा0 नैशनल ग्रीन ट्रिब्यूनल, नई दिल्ली

ओरिजनल प्रार्थना पत्र संख्या:- 10/2020 वेद प्रकाश अग्रवाल बनाम अधिशासी अभियन्ता, मेरठ खण्ड गंगा नहर, मेरठ व अन्य।

प्रतिवादी: अधिशासी अभियन्ता, मेरठ खण्ड गंगा नहर, मेरठ की आख्या निम्नप्रकार है:-

A- राजवाहा टीकरी जिला गाजियाबाद में 8 मील 03 फ्लार्ग से प्रारम्भ होकर 28 मील 2 फ्लार्ग तक है।

B- दिनांक 18.03.2020 को सहायक अभियन्ता-चतुर्थ, मेरठ खण्ड गंगा नहर, मेरठ, उपराजस्व अधिकारी-द्वितीय, मेरठ खण्ड गंगा नहर, मेरठ, जिलेदार मुरादनगर, अवर अभियन्ता-मुरादनगर व सींचपाल दुहाई के द्वारा निरीक्षण किया गया जिसकी आख्या निम्नप्रकार है:-

1- राजवाहा टीकरी पर सिंचाई विभाग की भूमि में लैण्ड क्राफ्ट डवलपर्स द्वारा जो अस्थाई होर्डिंग लगाया गया था उसे हटवा दिया गया है। सिंचाई विभाग की भूमि पर कोई भी अवैध कब्जा नहीं है। फोटो संलग्न है।

2- राजवाहा टीकरी पर ए0टी0एस0 द्वारा अस्थाई टीन लगा रखी थी उसे मौके से हटवा दिया गया है। सिंचाई विभाग की भूमि पर कोई कब्जा नहीं है। फोटो संलग्न है।

3- राजवाहा टीकरी पर सिंचाई विभाग की भूमि पर कोलम्बियाँ अस्पताल के सामने जो लकड़ी का अस्थाई खोखा रखा था, उसे मौके से हटवा दिया गया है। सिंचाई विभाग की भूमि पर कोई कब्जा नहीं है। फोटो संलग्न।

सींचपाल  
चौकी दुहाई  
मेरठ खण्ड गंगा  
नहर, मेरठ

अवर अभियन्ता  
मुरादनगर  
मेरठ खण्ड गंगा  
नहर, मेरठ

जिलेदार  
मुरादनगर  
मेरठ खण्ड  
गंगा नहर,  
मेरठ

उपरजस्व  
अधिकारी,  
द्वितीय  
मेरठ खण्ड गंगा  
नहर, मेरठ

सहायक  
अभियन्ता-चतुर्थ  
मेरठ खण्ड गंगा  
नहर, मेरठ

अधिशासी  
अभियन्ता  
मेरठ खण्ड  
गंगा नहर,  
मेरठ

# लैंडक्राफ्ट प्राइवेट लि० के पास टीकरी रा० की भूमि

LandCraft Golf  
MARKETING  
OFFICE



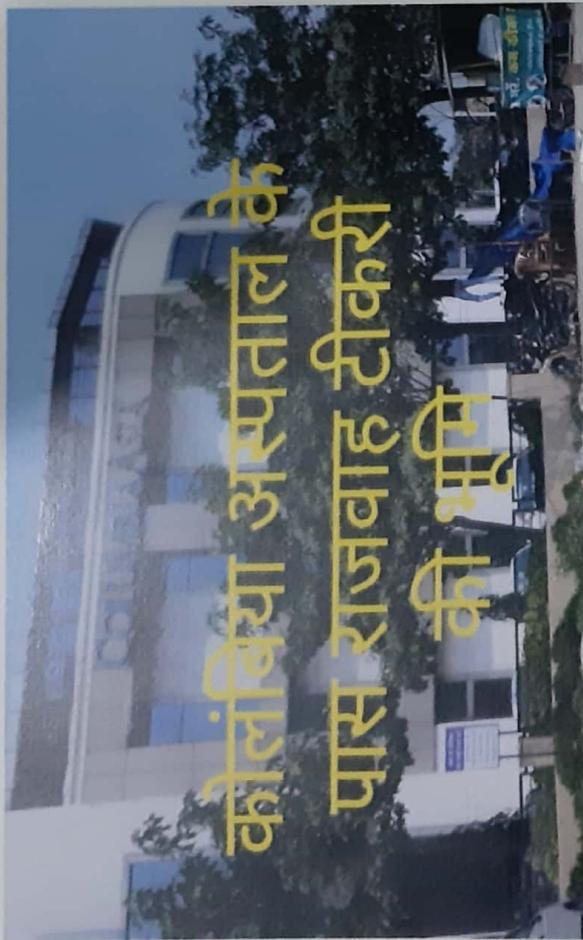
	Decimal	DMS
Latitude	28.657101	28°39'25" N
Longitude	77.473789	77°28'25" E

2020-03-19(Thu) 12:33

Rangh  
सिपाही

जिलेदार सप्तम मुसादना  
(गुजराबाद) उप राज्य शासिक.  
मेरठ खड गंगा नहर  
जाला बाद,  
सुन्दर अंत गंगा लहर मेरठ

E-E. MD & C.



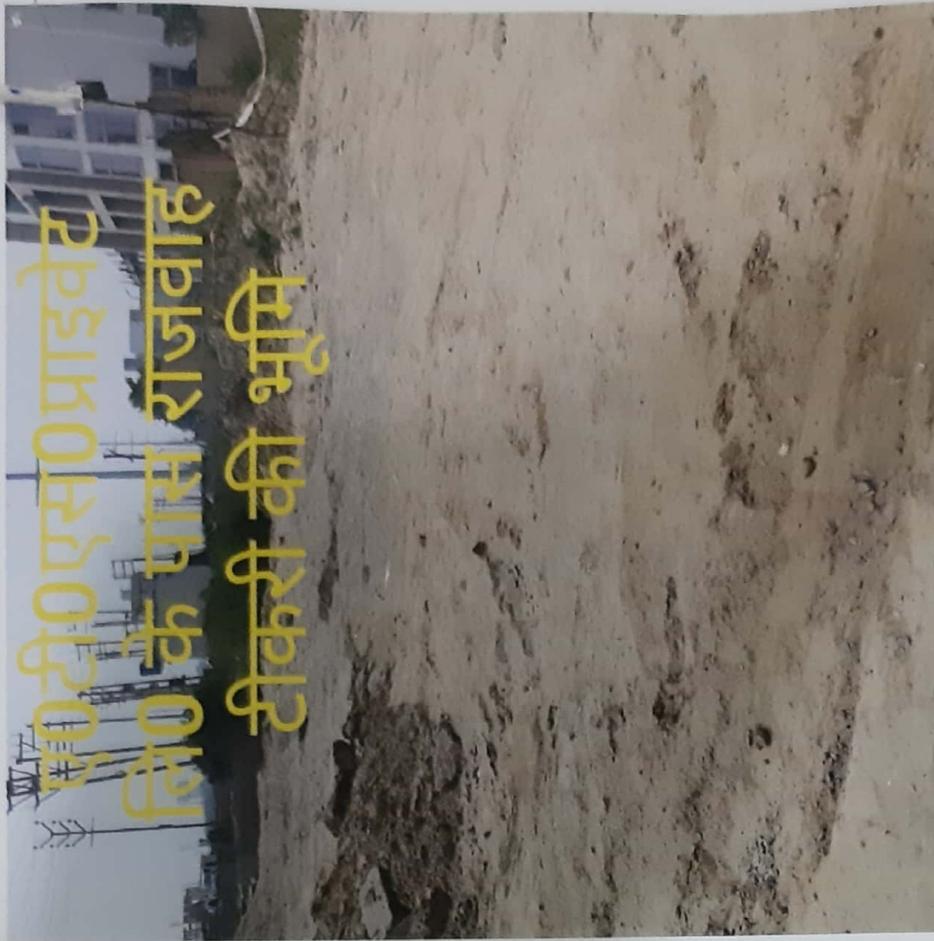
कोलंबिया अस्पताल के  
पास राजवाह टीकरी  
की भूमि

Decimal DMS  
Latitude 28.654963 28°39'17" N  
Longitude 77.472849 77°28'22" E

26 2020-03-19 (Thu) 11:39

जिलेदार सत्यम मुदरम  
(गण्डियावाह)  
मेरठ हस्त मण्डल नगर

मोदीवाहा (गण्डियावाह),  
मेरठ हस्त मण्डल नगर



50 टी 0 एस 0 प्राइवेट  
लि 0 के पास राजवाह  
टीकरी की भूमि

Decimal DMS  
Latitude 28.655841 28°39'21" N  
Longitude 77.473314 77°28'23" E

26 2020-03-19 (Thu) 11:56

जिलेदार सत्यम मुदरम  
(गण्डियावाह)  
मेरठ हस्त मण्डल नगर

मोदीवाहा (गण्डियावाह),  
मेरठ हस्त मण्डल नगर

कार्यालय

जिलाधिकारी

गाजियाबाद।

पत्रांक

1076

/एस0टी0-ए0डी0एम0 (सिटी)/2020

दिनांक: 04-02-2020

—:कार्यालय आदेश:—

मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा विचाराधीन वाद संख्या-10/2020 वेद प्रकाश अग्रवाल बनाम एकजीक्यूटिव इंजीनियर, मेरठ डिवीजन, गंग नहर मेरठ, व अन्य में दिनांक 22-01-2020 को पारित आदेश के अंश निम्नवत् हैं—

Grievance in this application is that no action is being taken against encroachment of Tikri Rajvaha Bhola Jhal joining Dasna drain in district Ghaziabad. M/s Landcraft Developers Pvt. Ltd has developed the housing township and M/s Columbia Asia Hospital has set up a hospital by way of encroachment and there is also encroachment by Ghaziabad Development Authority.

Let a factual and action taken report in the matter be furnished jointly by the Executive Engineer, Meerut Divison (Gang Nahar), Meerut and the District Magistrate, Ghaziabad before the next date by email at judicial-ngt@gov.in

अंत: मा0 एन0जी0टी0 के आदेश के अनुपालन में टीम निम्नानुसार गठित की जाती है—

- 01— अपर नगर मजिस्ट्रेट, तृतीय, गाजियाबाद।
- 02— अधिशासी अभियंता, मेरठ डिवीजन(गंग नहर) मेरठ।
- 03— सचिव, जी0डी0ए0 द्वारा नामित अधिशासी अभियंता।

उपरोक्त कमेटी प्रकरण से संबंधित स्थलीय/अभिलेखीय जॉचोपंरात आख्या मय फोटोग्राफ सहित समयान्तर्गत मा0 एन0जी0टी0 में दाखिल कराया जाना सुनिश्चित करेगी।

(अंजय शंकर पाण्डेय)

जिलाधिकारी

गाजियाबाद।

प्रतिलिपि—

- 1— सचिव, गाजियाबाद विकास प्राधिकरण, गाजियाबाद को इस आशय के साथ कि उपरोक्तानुसार अधिकारी नामित कर अवगत करायें।
- 2— अधिशासी अभियंता, सिंचाई निर्माण खण्ड, गाजियाबाद को आवश्यक कार्यवाही हेत प्रेषित।
- 3— अपर नगर मजिस्ट्रेट, तृतीय गाजियाबाद(पत्रावली मूल रूप में।)
- 4— संबंधित अधिकारियों को अनुपालनार्थ प्रेषित।

जिलाधिकारी  
गाजियाबाद।

**BEFORE THE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 10/2020

Ved Prakash Aggrawal

Applicant(s)

Versus

Executive Engineer, Meerut Division,  
Gang Naha, Meerut. & Ors.

Respondent(s)

Date of hearing: 22.01.2020

**CORAM:** HON'BLE MR. JUSTICE ADARSH KUMAR GOEL, CHAIRPERSON  
HON'BLE MR. JUSTICE S.P WANGDI, JUDICIAL MEMBER  
HON'BLE DR. NAGIN NANDA, EXPERT MEMBER  
HON'BLE MR. SIDDHANTA DAS, EXPERT MEMBER

For Applicant(s): Mr. Ved Prakash Aggarwal, Applicant in person

**ORDER**

Grievance in this application is that no action is being taken against encroachment of Tikri Rajvaha Bhola Jhal joining Dasna drain in district Ghaziabad. M/s Landcraft Developers Pvt. Ltd has developed the housing township and M/s Columbia Asia Hospital has set up a hospital by way of encroachment and there is also encroachment by Ghaziabad Development Authority.

Let a factual and action taken report in the matter be furnished jointly by the Executive Engineer, Meerut Divison (Gang Nahar), Meerut and the District Magistrate, Ghaziabad before the next date by email at judicial-ngt@gov.in.

A copy of the order be sent to the Executive Engineer, Meerut Division, Gang Nahar, Meerut and the District Magistrate, Ghaziabad by email.

The applicant may furnish a set of papers to the Executive Engineer, Meerut Division, Gang Nahar, Meerut and the District Magistrate, Ghaziabad and file affidavit of service within one week.

List for further consideration on 30.03.2020.

Adarsh Kumar Goel, CP

S.P Wangdi, JM

Dr. Nagin Nanda, EM

Siddhanta Das, EM

January 22, 2020  
Original Application No. 10/2020  
AK